

**Appropriation (No. 2) Act, 2006**

**15 of 2006**

**[22 March 2006]**

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**Appropriation (No. 2) Act, 2006**

**15 of 2006**

**[22 March 2006]**

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2004, in excess of the amounts granted for those services and for that year. Be it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:--

**1. Short Title :-**

This Act may be called the Appropriation (No. 2) Act, 2006.

**2. Issue Of Rs. 42227,70,03,825 Out Of The Consolidated Fund Of India To Meet Certain Excess Expenditure For The Year Ended On The 31St March, 2004 :-**

From and out of the Consolidated Fund of India, the sums specified in column 3 of the Schedule, amounting in the aggregate to the sum of forty-two thousand two hundred twenty-seven crores, seventy lakhs, three thousand, eight hundred twenty-five rupees shall be deemed to have been authorised to be paid and applied to meet the amounts spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended

on the 31st day of March, 2004, in excess of the amounts granted for those services and for that year.

### **3. Appropriation :-**

The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of India under this Act shall be deemed to have been appropriated for the services and purposes stated in the Schedule in relation to the financial year ended on the 31st day of March, 2004.

#### SCHEDULE 1

#### FIRST SCHEDULE

(See sections 2 and 3)

1	2		3		
No. of Vote	Excess Services and purposes		Voted portion	Charged portion	Total
			Rs.	Rs.	Rs.
15	Department of Telecommunications	Revenue	3,97,85,153	..	3,97,85,153
16	Department of Information Technology..	Capital	1,28,59,171	..	1,28,59,171
24	Defence Ordnance Factories..	Revenue	37,50,27,533	..	37,50,27,533
27	Department of Development of North Eastern Region	Capital	11,95,395	..	11,95,395
	Charged. -- Repayment of Debt.	Capital	..	42182,73,71,247	42182,73,71,247
39	Pensions	Revenue	..	1,99,58,401	1,99,58,401
52	Cabinet..	Revenue	..	5,58,839	5,58,839
67	Ministry of Personnel, Public Grievances and Pensions.	Capital	2,48,086	..	2,48,086
	Total		42,91,15,338	42,184,78,88,487	42,227,70,03,825